

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4965
ANSWERED ON:23.12.2014
PRODUCTION SALE OF ACIDS
Azad Shri Kirti (JHA)

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has statistical data of production and sale of acid in the country.
- (b) if so, the detail, thereof and the along with the number of manufacturers producing acid in the country State/UT-wise;
- (c) whether there is any modifications being made in the regulation of acid sales to make retailers more responsrble for the stocks and sales of acid and if so, the details thereof; and
- (d) whether the Government has undertaken any measures to counter the inevitable cropping up of a black market of acid and if so, the details thereof?

Answer

MINISTER OF STATE(CHEMICALS AND FERTILIZERS), MINISTRY OF CHEMICALS & FERTILIZERS (SHRI HANSRAJ GANGARAM AH1R)

(a) and (b) The manufacture of Acids is in the deregulated sector and as such ,the Department does not maintain pro- duction & sale statistics of acids in the contry. However, the production & sale figures of some bulk acids, manufac- tured by the public sector units unser the administrative of Department of Fertilizers, for the financial year 2013-14 are as under:-

Name of Production sale
Acid during
2013-14 (MTs)

Sulphuric 555962 Nil
Phosphoric 59749 Nil
Acid
Oleum 7982 774
(Concentrated
Acid)
Nitric Acid 47796 42244
(100%)
Dilute Nitirc 312269 16389
Acid
Formic Acid 5769 5692

Acid are sold in bulk to authorised disributors and actual users.

(c) and (d) In accordance with the direction of the Hon`ble Supreme Court, the Ministry of Home Affairs has issued an advisory to all the States/UTs titled `Measures to be taken to prevent acid attacks on people and for treatment rehabilitation of survivors` dated 30th August, 2013. The objective of the advisory was to direct the States/ UTs to prepare Rules as per the provisions of the Poisons Act, 1919 in accordance with the Hon`ble Supreme Court`s guidelines to check easy availability of acids and also for rehabilitation of the victims. It contains comprehensive provisions on regulation of sales of acids.